

In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated: **22-06-2021.**

(Morning Session)	(Afternoon Session)
<p>Summons</p> <p>1. SC 5045/2020</p> <p>Evidence</p> <p>2 SC 178/2012 3. SC 263/2012 4. SC 5010/2016 5. SC 5014/2017 6. SC 5070/2017 7. SC 5010/2019</p> <p>Await TCR</p> <p>8. CRL.A 5020/2018 9. CRL.R.P 5005/2020</p>	<p>Arguments</p> <p>1. CRL.R.P. 5005/2021</p> <p>HBC</p> <p>2. SC 5035/2019 3. SC 5014/2020 4. SC 5007/2021 5. SC 5012/2021</p> <p>Charge</p> <p>6. SC 5046/2020</p> <p>Production of Accused</p> <p>7 SC 5069/2020</p>

Sd/-
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District.
III Addl. Dist. & Sessions Judge
Anekal, Bangalore Rural Dist.

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.